

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4354
ANSWERED ON:18.12.2014
PROJECTS UNDER SANITATION SCHEME
Gaikwad Dr. Sunil Baliram

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the projects received from various States and approved so far under the sanitation schemes by the Union Government during each of the last three years and the current year;
- (b) the details of the financial assistance provided for such projects by the Government during the said period, Statewise;
- (c) whether funds were also released for taking up works for solid and liquid waste management in the villages;
- (d) if so, the details thereof, State/UTwise;
- (e) whether any monitoring has been done by the Government to check misuse of funds released by the Government; and
- (f) if so, the details thereof and the details of the action taken against such misuse of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

- (a) Under rural sanitation programme, the Swachh Bharat Mission (Gramin) (SBM(G)), projects are sanctioned district-wise. Currently 627 district sanitation projects are under implementation. During last three years and the current year, under the Total Sanitation Campaign (TSC)/ Nirmal Bharat Abhiyan (NBA)/ (SBM(G)), 20 District Projects have been received and sanctioned. State/UT wise district projects sanctioned is at Annexure I.
- (b)) State/UT-wise central share released under the TSC/ NBA/ SBM(G), during last 3 years and current year is at Annexure-2.
- (c) and (d) Under the rural sanitation programme, funds are not released component wise. The funds released by Government of India under the TSC/ NBA/ SBM(G) include funds for Solid and Liquid Waste Management.
- (e) and (f) Data regarding the sanitation activities are uploaded on the online Management Information System of the Ministry, which is open to the public for greater transparency. Further regular annual audit of the accounts are also undertaken. Any allegation relating to misuse of funds received by the Government of India is forwarded to the State Government concerned for remedial action.